

ITEM NO.14

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 08-08-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Bharat Gupta, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 has already filed reply.

Ld. counsel for the petitioner is granted two weeks' time as last opportunity to take fresh steps and file fresh particulars in respect of unserved respondent no.2. It has been submitted by the ld. Counsel for the petitioner that permission be granted to serve respondent no.2 through paper publication. Appropriate application be filed within two weeks.

List again on 18.09.2025.

SUJATA SINGH
Registrar

HJ